

[Print](#)**Defective Case Register from 2025-09-01 to 2025-09-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/26257/2025	SOUMYAKANTA MOHAPATRA	2025-09-01	1. Nomenclature not correctly furnished Sl. no.1 in Index.
2	D-CRLMP/26334/2025	BIRAJA MOHAN SARANGI	2025-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.5 not legible.
3	D-RPFAM/34464/2025	SRINIBASH SATAPATHY	2025-09-01	good ground not furnished, being agrieved not furnished, vernacular certificate not furnished
4	D-BLAPL/26366/2025	BIKRAM CHANDRA GHADAI	2025-09-01	1. The relationship of the petitioner in the Cause Title with that of Rejection order with regard to his husband does not tally. So also in V. Nama. 2. Reference certificate not correctly furnished.
5	D-WP(C)/34577/2025	ANAM CHARAN PANDA	2025-09-01	K.L.Murty Dora executed in V.nama who is not a party.
6	D-BLAPL/26317/2025	DURGAPRASAD SANGRAMJIT MALLICK	2025-09-01	14-NOT PROPERLY INDEXED. 1. Pagination of Annexures not correct. 2..Name Of The Filing Advocate Not In Capital Letters In The application
7	D-RPFAM/34601/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-01	further SR after filling of c copy of aggrieved order
8	D-WP(C)/34666/2025	DURGESH NARAYAN RATH	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 51 and 73 not neat.
9	D-WP(C)/34515/2025	SASHIBHUSAN DAS	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 42 46 and 56 ARE NOT NEAT.
10	D-MATA/34634/2025	RASHMI RANJAN DAS	2025-09-01	Period of Delay 124 days 2.good ground not furnished
11	D-WP(C)/34681/2025	PRITAM KUMAR MOHANTY	2025-09-01	.Subject Code incorrectly Mentioned
12	D-WP(C)/34704/2025	SOUMYAKANTA MOHAPATRA	2025-09-01	.Petition not correctly addressed to Honorable Court
13	D-WP(C)/34596/2025	SATYANARAYAN MISHRA	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 34 not partial neat.
14	D-ABLAPL/26232/2025	BIJAY KUMAR MOHANTY	2025-09-01	1. Index not proper. Synopsis and Date chart not included in the Index. 2. Name of Victim and her parents appearing in Synopsis and Para 2 of the Petition be redacted.

15	D-CRLMC/26037/2025	ARUN KUMAR DAS	2025-09-01	. Age of the petitioner not furnished in affidavit. 2. Page no. 37 Annexure -7 not exhibited.
16	D-WP(C)/34613/2025	ASHIS KUMAR MISHRA	2025-09-01	Index annexures not correctly marked.
17	D-WP(C)/34672/2025	ARJUNA CHARANA BEHERA	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Sl.nos. in paragraphs in declaration not correct.
18	D-WP(C)/34664/2025	SUBHENDU KUMAR NAYAK	2025-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.12 and 19 not neat.
19	D-ABLAPL/26220/2025	ACHYUTANANDA PATTANAIK	2025-09-01	Page marking of Synopsis and Date chart as page 8 and 9 not correct.
20	D-CRLMC/26157/2025	RAMAKRISHAN NAIK	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Authorization for other petitioner not mentioned in affidavit. 2. C.copy of or.dtd.2-6-2025 not filed.
21	D-WP(C)/34688/2025	DILLIP KUMAR MOHAPATRA	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in the petition and I.A.
22	D-CRLMC/26169/2025	LINGARAJ SARANGI	2025-09-01	1. Age of the deponent not tally with cause title.2. The case pending of court in synopsis and prayer of petition not tally with annex.8.
23	D-WP(C)/34699/2025	SMITA RANJAN PATNAIK	2025-09-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
24	D-CRLMC/26063/2025	BISWARANJAN DALAI	2025-09-01	1. Page no.8 Annexure -1 not exhibited. 2. Nomenclature not furnished in V.nama.
25	D-CRLMP/26251/2025	VISWAJEET MALLICK	2025-09-01	.Subject Code incorrectly Mentioned
26	D-RSA/33349/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-01	C.Copy Not Filed.. 2.Code Not Indicated.
27	D-CRLMP/26250/2025	JYOTSNARANI RATH	2025-09-01	1..Names In Capital Letters Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
28	D-CRLMC/26133/2025	PRAMOD KUMAR MISHRA	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.26 not neat and synopsis and date chart not mentioned in the index.

29	D-WP(C)/34721/2025	BUDHIRAM DAS	2025-09-01	1.Address of the Petitioner not furnished on V>Nama
30	D-BLAPL/26097/2025	SANJIB MOHANTY	2025-09-01	1. Address of the petitioner as mentioned in the cause title s not tally with Rejection order
31	D-RSA/34451/2025	SANTOSH KUMAR PANDA	2025-09-01	Not properly Addressed.
32	D-CRLMC/26131/2025	HRUDANANDA MOHAPATRA	2025-09-01	C.copy of I.C. C. case to be filed.
33	D-WP(C)/34895/2025	TAPAN JYOTI PANI	2025-09-01	Date not mentioned vide annex-17 as per Index.
34	D-BLAPL/26098/2025	AKSHAYA KUMAR SUBUDHI	2025-09-01	.Receipt Showing Serv.copy To cg not Filed.
35	D-MATA/34624/2025	SANTOSH KUMAR DWIVEDY	2025-09-01	w .f. fund 50/ not paid
36	D-WP(C)/35085/2025	PRAVAT KUMAR NAYAK	2025-09-01	Page 123 not found. 2..Receipt Showing Serv.copy To cg not Filed.
37	D-WP(C)/34646/2025	ANJAN KUMAR BISWAL	2025-09-01	Not properly page marked.
38	D-RSA/34628/2025	DEBAKANTA MOHANTY	2025-09-01	Court Fee Rs.26/- Payable,Paid Rs.21/- only.D.C.Fee of Rs.05/- to be Paid. 2. Code Indicated but Incorrect
39	D-WP(C)/34894/2025	TAPAN JYOTI PANI	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of the petitioner not tally with cause title and affidavit and v.nama.Date not mentioned vide annex-17 as per Index.
40	D-RPFAM/34800/2025	SITAKANTA HOTA	2025-09-01	good ground not furnished, further SR after filling of c copy
41	D-WP(C)/34893/2025	TAPAN JYOTI PANI	2025-09-01	Date not mentioned in annex-17 as per Index.Page marking not correctly furnished as per Index.
42	D-CRLREV/26287/2025	TUKUNA KUMAR MISHRA	2025-09-01	1. Date of judgment not tally with Annex-2 as per index in connection with Synopsis and C.T. 2. Vernacular and Good ground certificate not furnished .
43	D-CRLREV/26291/2025	PRAMOD KUMAR SAHU	2025-09-01	1. Good ground certificate not furnished.
44	D-CRLREV/26188/2025	NISHIKANTA MISHRA	2025-09-01	1.Put up SR after filing of consolidation Petition.
45	D-WA/34036/2025	SAROJ KUMAR JEE,A.G.A	2025-09-01	Put up for further SR after disposal of I.A for dispensing with c. copy of order.
46	D-BLAPL/26275/2025	AMULYA RATNA PANDA	2025-09-01	1. Free copy/Certified copy of the Rejection order not filled.
47	D-WA/34210/2025	DILLIP KUMAR MOHAPATRA	2025-09-01	i) judgment dtd.12.1.2024 wrongly mention in cause title. ii) Status parties not furnished. iii) Legible copy of page no. 32 to 37 44 45 87 88 109 110 are to be filed. iv) Undertaking of odia Anx. not filed.
48	D-BLAPL/26277/2025	AMULYA RATNA PANDA	2025-09-01	1. Free copy/ Certified copy of the Rejection order not filled.
49	D-CMAPL/32330/2025	ASHWINI KUMAR DAS	2025-09-01	Period of Delay 173 days delay. 2.Provision of Law Not correctly furnished 3.Code Incorrect.

50	D-WA/34207/2025	DILLIP KUMAR MOHAPATRA	2025-09-01	i) Judgment dtd 12.1.2024 Wrongly mention in cause title. ii) Legible copy of page no. 31 32 34 35 36 43 44 46 66 71 72 86 106 108 are to be filed. iii) Status of the parties not furnished.iv) undertaking of odia Anx. not filed.
51	D-CMAPL/29279/2025	ADV.	2025-09-01	Period of Delay 34 days delay. 2.AU fee Rs 2.25/- to be paid. 3.Reference certificate not furnished.
52	D-BLAPL/26279/2025	TUKUNA KUMAR MISHRA	2025-09-01	1. In Prayer T.R case no wrongly furnished. 2. Deponents L.T.I of Mangu Harijan instead of ALEKHA DAS HARIJAN attested by the Advocate.
53	D-WP(C)/34621/2025	GOUTAM CHARAN ROUT	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 14 not neat.
54	D-WA/34250/2025	GOURI MOHAN RATH	2025-09-01	Put up for SR after filling of c. copy of impugned order filed.
55	D-BLAPL/26304/2025	SAYALI MAHARATHA	2025-09-01	1. Provision of Law wrongly furnished in paragraph-1 of the application.
56	D-WP(C)/34625/2025	PRADEEP KUMAR PANDA	2025-09-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-WP(C)/34678/2025	SRIDHAR RATH	2025-09-01	.Receipt Showing Serv.copy To cg not Filed.
58	D-CRLMC/26049/2025	JAGABANDHU SAHU	2025-09-01	1. Sl. no. 2 not correctly furnished in affidavit. 2. PR case is not correctly furnished in para no2. 3. 7th and 11th line in para no.3 left blanks of the petition.
59	D-WA/34297/2025	MOHIT AGARWAL	2025-09-01	i) Status of the parties not furnished. ii) Code Incorrect.
60	D-CRLMC/26092/2025	ARUN KUMAR DAS 1	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner Age not mentioned in the affidavit.
61	D-WP(C)/34626/2025	CHANDAN KUMAR BEHERA	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
62	D-CRLMC/26093/2025	ARUN KUMAR DAS 1	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not mentioned in the affidavit.
63	D-WA/34380/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-01	1.Code Not furnished. 2.No authorization of other appellants in affidavit o I.As.
64	D-WP(C)/34677/2025	PRASANTA KUMAR SATAPATHY	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.28 and 29 not neat and legible.
65	D-CRLMC/26212/2025	AMIYA RANJAN MAJHI	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished on declaration in the petition and I.A. 2..Petition not correctly addressed to Honorable Court
66	D-WP(C)/34607/2025	RAJESH KUMAR MAHAPATRA	2025-09-01	Date not tally vide annexs 6 and 7 as per Index.Serial no 3 not proper in the cause title.
67	D-WP(C)/34692/2025	SHREYANSH RAJGURU	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner No. 1 not furnished in the cause title and affidavit.2. Date chart not furnished.3. Paragraph no. not correctly furnished in the petition
68	D-CRLMC/26223/2025	BIJAYA KUMAR RAGADA	2025-09-01	1. C.T.Case No.not correctly furnished in Synopsis.
69	D-WP(C)/34604/2025	SANJAY KUMAR PATRA	2025-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of Representation not tally with Index.
70	D-BLAPL/26355/2025	GOPINATH MISHRA	2025-09-01	14-NOT PROPERLY INDEXED.
71	D-CRLREV/26466/2025	DEBASNAN DAS	2025-09-01	1. Good ground certificatednot mentioned
72	D-WP(C)/34602/2025	DURGA PRASAD JENA	2025-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-6 I.A of the W.P not correctly mentioned in the affidavit. Paragraph not correctly mentioned in the I.A of the affidavit.
73	D-CRLREV/26321/2025	SAROJ KUMAR PADHY	2025-09-01	1.Being aggrieved not mentioned in petition.2. Good ground not mentioned in petition.
74	D-WP(C)/34603/2025	SANJAY KUMAR PATRA	2025-09-01	1. Page Marking not tally with Index and book mark. 2..Subject Code Not Furnished .
75	D-WP(C)/35056/2025	SOUMYA KANTA TRIPATHY	2025-09-01	.Receipt Showing Serv.copy To cg not Filed.
76	D-BLAPL/26328/2025	ANUGRAHA NARAYAN SAMANTARAY	2025-09-01	.Subject Code incorrectly Mentioned
77	D-WP(C)/34876/2025	ACHYUTANANDA PATTANAİK	2025-09-01	Copy of the order dtd. 07.10.2023 mentioned in the Index(Anx-4) and para-6 body of the petition does not tally with under Anx-4.2. Dtd.03.08.2025 mentioned in the Index(anx-6) and para-9 body of the petition does not tally with under Anx-6. .Subject Code Not Furnished .
78	D-BLAPL/26329/2025	AMIT KUMAR NATH	2025-09-01	Hologram of Rs. 50/- not affixed in Vakalatnama.
79	D-CRLMC/26358/2025	BISWARANJAN DALAI	2025-09-01	1-COURT FEE IS DEFICIENT. 1. Sl. no. 2 not correctly furnished in affidavit. 2. Court fee Rs.6/- to be paid.

80	D-BLAPL/26350/2025	SANDEEP RAJ PANDA	2025-09-01	Page no. 11 not legible.
81	D-WP(C)/34930/2025	NIRANJAN BISWAL	2025-09-01	.Receipt Showing Serv.copy To cg not Filed.
82	D-WP(C)/34667/2025	PRASANNA KUMAR RATH (1)	2025-09-01	P.R. no. in annex.1 not tally with both prayer.
83	D-WP(C)/34657/2025	DURGESH NARAYAN RATH	2025-09-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 22 24 27 and 28 are not neat.
84	D-WP(C)/34663/2025	PRASANNA KUMAR RATH (1)	2025-09-01	1. Annex.4 not mentioned in page nos.22. 2. P.R.no. 1182 dtd.28-2-2025 in annex. not tally with both petition.
85	D-CRLMC/26006/2025	JYOTI PATNAIK	2025-09-01	1. HBAWF fee Rs.50/- to be paid.
86	D-WP(C)/34658/2025	PRASANNA KUMAR RATH (1)	2025-09-01	Encroachment case no.and Date in annex.1, not tally with both the prayer of petition and date in index not tally with annex.1.
87	D-CMP/34246/2025	MANASH RANJAN NAYAK	2025-09-01	.Subject Code incorrectly Mentioned
88	D-CRLA/23747/2025	RITURANJAN CHHOTARAY	2025-09-01	1. Code Wrongly indicated
89	D-WP(C)/34652/2025	BRAJA MOHAN SARANGI	2025-09-01	name of the father of the petitioner be corrected in the affidavit.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 01-09-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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